Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

	T	_				Τ.			Γ=	(Amount in 3
Sl.	Category of creditor		y of claims	Summary of	f claims	Amount	Amount of	Amount of	Details in	Remarks, if
No.			eived	admitted	1 .	of	claims not	claims	Annexure	any
		No. of	Amount	No. of	Amount	contingent	admitted	under		
		claims		claims	of	claims		verification		
					claims admitted					
1	Secured financial creditors belonging to any class of creditors	1	18850938233	1	18850856919	NIL	NIL	NIL	1	Nil
2	Unsecured financial creditors belonging to any class of creditors	1	289,35,11,060	1	289,35,11,060	NIL	NIL	NIL	2	NIL
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	3	NIL
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	4	NIL
5	Operational creditors (Workmen)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	5	NIL
6	Operational creditors (Employees)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	6	NIL
7	Operational creditors (Government Dues)	1	10,64,47,649/	1	8,48,03,659	NIL	NIL	NIL	7	NIL
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	234194880	1	0	NIL	NIL	234194880	8	NIL
9	Other creditors, if any, (other than financial creditors and operational creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	9	NIL
	Total									

Annexure-1

Name of the corporate debtor: Gujarat Hydrocarbon and Power SEZ Ltd Date of commencement of CIRP: 18th November, 2020; List of creditors as on: 09th December 2020

List of secured financial creditors belonging to any class of creditors

Sl.	Name of	Identification	Details o	of claim			Details of cl	aim admitte	d		Amount	Amount of	Amount	Amount	Remarks, if
No.	creditor	No.	recei	ved							of	any mutual	of claim	of claim	any
			Date of	Amou	Amount	Nature of	Amount	Amount	Whether	% of voting	continge	dues, that	not	under	
			receipt	nt	of claim	claim	covered by	covered by	related	share in	nt claim	may be set-	admitted	verificati	
			_	claime	admitted		security	guarantee	party?	CoC		off		on	
				d			interest	_							
01	SREI		02^{nd}	18,85,09,	18850856919			Mr Aditya	No	100%	0	0	0	0	Nil
	INFRAS		December	38,233.0		provided for		Jajodia							
	TRUCTU		2020	0		project of the company at		provided personal							
	RE					Gujarat		guarantee							
	FINANC					- · J · · · · ·		<i>G</i>							
	E LTD"														

Annexure-2 Name of the corporate debtor: Gujarat Hydrocarbon and Power SEZLtd ; Date of commencement of CIRP: 18th November, 2020; List of creditors as on: 09th December 2020

List of unsecured financial creditors belonging to any class of creditors

Sl.	Name of	Identification	Details	of claim		Details	of claim adm	itted		Amount of	Amount of	Amount of	Amount of	Remarks, if any
No.	creditor	No.	rece	eived						contingent	any mutual	claim not	claim under	
			Date of	Amount	Amount	Nature of	Amount	Whether	% of voting	claim	dues, that	admitted	verification	
			receipt	claimed	of claim	claim	covered by	related	share in		may be set-			
					admitted		guarantee	party?	CoC		off			
	Assam Company India Ltd,Nilhat House,11 R.N.Mulher jee Road,				60	Unsecured loan to subsidiary company	NIL	Yes	NIL	NIL	NIL	NIL	NIL	NIL
	Kolkata- 700001													

Annexure – 3 Name of the corporate debtor: Gujarat Hydrocarbon and Power SEZ Ltd; Date of commencement of CIRP: 18th November, 2020List of creditors as on: 09th December 2020

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.		of claim eived			Details of cl	aim admitte	ed		Amount of	Amount of any	Amount of claim not	Amount of claim	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee		% voting share in CoC	continge nt claim	mutual dues, that may be set-off	admitted	under verificati on	
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Annexure – 4

Name of the corporate debtor: Gujarat Hydrocarbon and Power SEZ Ltd; Date of commencement of CIRP: 18th November, 2020.; List of creditors as on: 09th December 2020

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl.		Identification		of claim		Deta	ils of claim a	dmitted		Amount of	Amount of any	Amount of	Amount of	Remarks, if
No.	creditor	No.	rec	eived						contingent	mutual dues,	claim not	claim under	any
			Date of	Amount	Amount of	Nature of	Amount	Whether	% of voting	claim	that may beset-	admitted	verification	
			receipt	claimed	claim	claim	covered by	related	share in CoC		off			
			-		admitted		guarantee	party?						
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Annexure – 5
Name of the corporate debtor: Gujarat Hydrocarbon and Power SEZ Ltd; Date of commencement of CIRP: 18th November, 2020.; List of creditors as on: 09th December 2020

List of operational creditors (Workmen)

(Amount in₹)

Sl. No.	Name of authorised	Name of	Identification No.		of claim eived		Details of	claim adn	itted	Amount of		Amount of claim under	Amount of claim not	Remarks, if
110.	representative,		140.	Date of		Amount of	Nature	Whether	% voting share	claim	any mutual dues, that	verification	admitted	any
	if any	man		receipt	claimed	claim	of	related	in CoC,if		may be set-off			
						admitted	claim	party?	applicable					
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Annexure – 6

Name of the corporate debtor: Gujarat Hydrocarbon and Power SEZ Ltd; Date of commencement of CIRP: 18th November, 2020.; List of creditors as on: 09th December 2020

List of operational creditors (Employees)

Sl. No.	Name of authorised	Name of	Identification No.		of claim eived]	Details of	claim adn	nitted	Amount of	Amount of any mutual	Amount of claim under	Amount of claim not	Remarks, if
110.	representative,	emplo		Date of	Amount	Amount of			0	claim	dues, that	verification	admitted	any
	if any	yee		receipt	claimed	claim admitted	of claim	related party?	share in CoC, if applicable		may be set- off			
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Annexure – 7 Name of the corporate debtor: Gujarat Hydrocarbon and Power SEZ Ltd; Date of commencement of CIRP: 18th November, 2020.; List of creditors as on: 09th December 2020

List of operational creditors (Government dues)

	l l	Details	s of Clai	mant		of claim]	Details of cla	im admitted			Amount of		Amount	Amount of	Remarks, if
N	0					eived							contingent	of any	of claim	claim under	any
	De	part	Gover	Identifi		Amount		Nature of	Amount	Amount	Whether	% of voting	claim	mutual	not	verification	
	m	ent	nment	cation	receipt	claimed	of claim	claim	covered by	covered by	related	share in		dues,	admitted		
				No.			admitted		security	guarantee	party?	CoC, if		that may			
									interest			applicable		be set-off			
	TDS				19/01/202	10,64,47,	8,48,03,659	TDS demand	0	0	No	Nil	0	0	2,16,43,990)	Nil
	UNI	DER			0	649/-											
	INC	OM															
	ET_{A}	AX															
	AC7	Γ															
-																	
						1											

Annexure – 8
Name of the corporate debtor: Gujarat Hydrocarbon and Power SEZ Ltd; Date of commencement of CIRP: 18th November, 2020.; List of creditors as on: 09th December 2020
List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl	Name	Identification	Details	of claim			Details of c	laim admitted	l		Amount of	Amount	Amount	Amount of	Remarks, if
No	. of	No.	rece	ived							contingent	of any	of claim	claim under	any
	creditor		Date of	Amount	Amount	Nature	Amount	Amount	Whether	% of voting	claim	mutual	not	verification	
			receipt	claimed	of claim	of claim	covered by	covered by	related	share in		dues,	admitted		
			-		admitted		security	guarantee	party?	CoC		that may			
							interest					be set-off			
01		NA	06-02-2021	234194880	NIL	Outsatnding	NIL	NIL	NIL	NIL	NIL	NIL	NIL	234194880	NIL
	Gujarat					dues on account of									

	Industrial				lease									
	Develop				agreement									
	ment													
	Corporati													
	on													
02	NA	NA	NIL	NIL		NIL								

 $Annexure-9 \\ Name of the corporate debtor: Gujarat Hydrocarbon and Power SEZ Ltd; Date of commencement of CIRP: 18^{th} November, 2020.; List of creditors as on: 09^{th} December 2020$

List of other creditors (Other than financial creditors and operational creditors)

	Name of creditor	Identification No.		of claim eived		I	Details of claim	admitted		Amount of	Amount of any mutual	Amount of claim not	Amount of claim	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	continge nt claim	dues, that may be set- off	admitted	under verificati on	
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL